

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 14

CA (CAA) No. 48/Chd/Hry/2023
(1st Motion)

Under Section 230-232, CA 2013

In the matter of:

Ace Infrabuild and Developers Pvt. Ltd & Ors

...Transferor Companies

With

Nandrupa Developers Pvt. Ltd..

...Transferee Company

Due to paucity of time, the matter could not be taken up today hence, adjourned to 28.11.2023.

Sd/-

Court Officer

November 1, 2023

Mamta